

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 105
(IB)-885(PB)/2019

IN THE MATTER OF:

M/s. Intec Capital Ltd.

.... Applicants/petitioners

Vs.

M/s. Krishna Gear Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 25.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

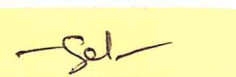
PRESENT:

For the Applicant/petitioner: Ms. Srishti Badhwak, Adv. with
Ms. Radhika Rautela, AR

ORDER

Neither the affidavit of service has been filed nor any tracking report has been filed. The needful shall be done at the earliest.

List on 02.05.2019.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)